

Central Administrative Tribunal
Jabalpur Bench

OA No.721/06

Jabalpur, this the 28th day of November 2006.

CORAM

Hon'ble Dr.G.C.Srivastava, Vice Chairman
Hon'ble Mr.A.K.Gaur, Judicial Member

Mrs.Jasmeen Quadir
W/o Shri Suhail Quadir
Post Graduate Teacher (Chemistry)
Kendriya Vidyalaya No.2
Indore.
R/o B-21, Abhiruchi Bungalow
Old Subhash Nagar, Bhopal.

Applicant

(By advocate Shri Sameer Seth)

Versus

1. Union of India
Through Secretary
Ministry of Human Resources
New Delhi.
2. The Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg
New Delhi.
3. The Assistant Commissioner
Kendriya Vidyalaya Sangathan
Regional Office, Arera Hills
Bhopal.
4. The Principal
Kendriya Vidyalaya No.2
BSF Campus, Indore.

Respondents.

O R D E R(oral)

By Dr.G.C.Srivastava, Vice Chairman

This Original Application has been filed in respect of the request of the applicant for transfer from Indore to Bhopal on the ground that her husband is suffering from sixty percent disability. The

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applicant has submitted a representation dated 15.9.06 to the authorities making this request but it has not been considered.

2. Learned counsel for the applicant submitted that the applicant would feel satisfied if the authorities are directed to consider her representation (A-6) and take a decision in accordance with the transfer guidelines (A-3).

3. Accepting this prayer, we direct the respondents to consider the representation of the applicant for transfer from Indore to Bhopal in accordance with the transfer guidelines and take a decision within a period of three months through a detailed and reasoned order and inform the applicant accordingly within this specified period.

4. With these directions, the OA is disposed of. It be noted that we have not considered the OA on merits.

A.K.Gaur
(A.K.Gaur)
Judicial Member

G.C.Srivastava
(Dr.G.C.Srivastava)
Vice Chairman

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प्रांतकान सं ओ/वया.....जबलपुर, दि.....
प्रतिनिधि ८.०८.०८
 (1) सचिव, ज.प. विभाग, ज.प. विभाग, जबलपुर
 (2) अधिकारी, विभाग, विभाग
 (3) अधिकारी, विभाग, विभाग
 (4) अधिकारी, विभाग, विभाग
 सूचना एवं आवश्यक घास्तकालीन
Sameer Seth
22/08/2008
Regd. No. 1404
(With copy of P.M.D.)

उप रजिस्ट्रर

*Desub
on 30/8/06*